

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P NO. 342/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M

| Name of the Company | | Paradeep Phosphate Ltd -Vs- State of Odisha & Ors. | | |
|---------------------|--|--|------------------------|---------------------|
| Ur | nder Section | 434(D) | | |
| SI. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | | Appearing on behalf of | Signature with date |
| 1 | Bibera | nanda Mohanti | Pektions. | House |
| 2 | AMARNA. | TH SEN | PETITIONER. | Bu |

ORDER

Ld. Counsel for the petitioners is present. No one is present from the respondents' side.

List on 21/12/2017.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)